

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 48(ND)/2010
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

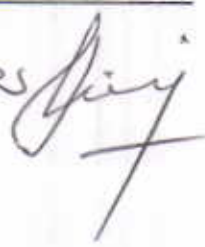
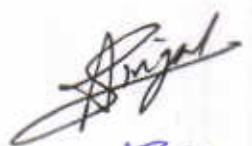
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: Mr. Vishnu Kr. Sureka

Vs.

M/s. V.L. Estates Ltd.& Ors.

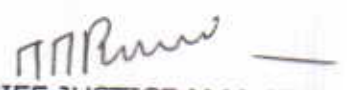
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

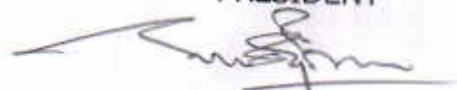
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. U.K. Chaudhary,	SR. Adv.	} PETITIONERS	
2.	MR. Harshikesh Baruah,	Adv.		
3.	MR. Himanshu Vij,	Adv.		
4.	MR. Arun Kathpalia,	SR. ADV	}	 
5.	MR. Samaksh Goyal,	Adv		
6.	Mr. Vinet Gupta,	CS.		
7.	Mr. Shanker Singh,	Adv.		
8.	Mr. Ankur Singh,	Advocate		

ORDER

The arguments have remained part heard.

List on 24th August 2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)